

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ASPINWALL TECHNOLOGIES LIMITED

1	Name of Corporate Person	Aspinwall Technologies Limited
2	Date of incorporation of Corporate Person	19/10/1977
3	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Ernakulam, Kerala
4	Corporate Identity Number of Corporate Person	U72200KL1977PLC002937
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	Aspinwall House, T.C.No.24/2269(7) Kawdiar-Kuravankonam Road, Kawdiar Thiruvananthapuram, Kerala - 695003
6	Liquidation Commencement date of Corporate Person	23/07/2021
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Balakrishnan Baburajan B.K. Baburajan & Associates, Practicing Company Secretaries, 2 nd Floor, Uzhinjilil Tower, Subhash Chandrabose Road, Ponnuranni, Vyttila P O., Kochi Ernakulam, Kerala - 682019. baburajanfcs@gmail.com 8137988837 IBBI/IPA-002/IP-N00544/2017-2018/11691
8	Last date for submission of claims	22/08/2021

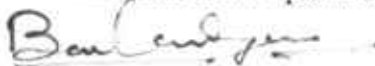
Notice is hereby given that the Aspinwall Technologies Limited has commenced voluntary liquidation on 23rd July 2021.

The stakeholders of Aspinwall Technologies Limited are hereby called upon to submit a proof of their claims, on or before 22nd August 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Balakrishnan Baburajan
IBBI/IPA-002/IP-N00544/2017-2018/11691

Date and Place: 27/07/2021, Kochi.

